

**BY SPEED POST / FAX/ e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-133/2014/**5694/A**

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

- (i) The District & Sessions Judge,  
Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari /  
Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North  
Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat /  
Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj /  
Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri  
/ Chirang, Kajalgaon
- (ii) The Addl. District & Sessions Judge,  
Bajali, Pathsala / Hojai / Biswanath Chariali / Rangia / Abhayapuri

Dated- Guwahati, the 16<sup>th</sup> December, 2015

Sub:- Furnishing of POCSO Case Judgments to the National Judicial  
Academy, Bhopal.

Sir / Madam,

With reference to the subject cited above, I am directed to  
request you to send 5 (five) Scanned & Notified copies of POCSO case  
Judgments, decided as Special Judge, POCSO Court to the NJA, Bhopal at the  
following e-mail address on or before ***31<sup>st</sup> December, 2015***

e-mail : **njabhopal@nja.gov.in**

You are also requested to send copies of the aforesaid Judgments  
to the Judicial Academy, Assam at the following e-mail address-

e-mail : **nejoti@rediffmail.com**

Thanking you,

Yours faithfully

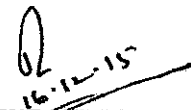
**OSD-CUM-JOINT DIRECTOR (OFFICIATING).**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-133/2014/**5695 - 5702/A** dated 16.12.2015

Copy forwarded for information and necessary action to:

1. The Director in-charge, National Judicial Academy, Bhopal.

2. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of Gauhati High Court, Guwahati immediately.*
5. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
6. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
7. The Court Manager, Principal Seat, Gauhati High Court, Guwahati.
8. The CA to Registrar General, Gauhati High Court, Guwahati.

  
**OSD-CUM- JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**